

pole is there, there is no wire in the pole. Since the state is under the President's Rule. I would like the Government to intervene in the matter and the hon. Minister should make a statement in this regard.

SHRI MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Deputy Speaker, Sir, the issue raised by the hon. Members is really very important. I accompanied the hon. Prime Minister when he visited Lucknow. From there, we visited Samara village. I am very much pleased that the hon. Prime Minister talked each and every person of the village in Hindi while he knows Hindi very little. He enquired them as to how much ration, Kerosene they got, why the hut was there and why a pucca house was there or anything like that? When we found that there were shortcomings in that Ambedkar village, there must be shortcomings in other such villages. He held meeting with the officers on the same day and instructed them to provide funds earmarked for the Ambedkar villages without any deduction from the other funds because people belonging to Scheduled castes and Scheduled tribes are there in every village. The funds allocated for the Ambedkar villages should be provided to them. There should be development in the name of Ambedkar villages but not by deducting other funds. All the schemes chalked out for the Ambedkar villages should be strictly implemented. He gave them all these instructions. In regard to the issues raised by the hon. Members, I would again like to say that I, through you, will bring it to the notice of the Government and request all the Hon'ble Members to write me directly about any such complaint. Being President Rule in the state, we will monitor it from the Centre.

SHRI GANGA CHARAN RAJPUT (Hamirpur) : Mr. Deputy Speaker Sir, my issue is also related to it. The funds allocated for the development of Bundelkhand, have been utilised for the Ambedkar villages. I would like to tell Shri Ram Vilas Paswan that the funds allocated for the development of Bundelkhand have been spent on Ambedkar villages and since the entire amount was spent on these villages, it could not be spent on the development works of Bundelkhand. The amount expected for the Ambedkar villages, has not been provided. Therefore injustice is being done to Bundelkhand.

I request you to take this matter seriously and punish the guilty officers for misappropriating the funds worth crores of rupees allocated for the development of Bundelkhand and diverting the same for Ambedkar villages. I would also request you to conduct an enquiry as to where did the funds allocated for Ambedkar villages go?

SHRI K.D. SULTANPURI (Shimla) : Mr. Deputy Speaker, Sir, due to heavy rains in Himachal Pradesh last year, there was flood in all the rivers. We have many apple gardens in the state. The poor belonging to Scheduled Castes who have some 5 Bighas of land,

that too on lease have many trees. It is very difficult to bring the production to the market. When anyhow they reach market with their produce, they are plundered in Azadpur Vegetable market. It should be checked.

I, through you, would like to urge upon the Government to deal with this matter strictly because the fruit producers are being plundered. I would like to state that the additional grant should be provided to Himachal Pradesh for the repairs of the damaged roads.

Last year, fire was opened on the farmers of my Constituency, resulting in death of three youths. I will not blame any party. I would like the Government of India to extend assistance for the people of Himachal Pradesh because except fruits nothing is produced in this state. The people of Himachal Pradesh always try to resort to horticulture as far as possible so that soil erosion can be checked. Please direct the Department of Forest to provide maximum assistance to the department of fruit. People belonging to scheduled Castes and Scheduled Tribes can be benefitted by it. The development work of Himachal Pradesh which has already been started, should be completed... (Interruptions)

SHRI NAND KUMAR SAI (Raigarh) : I want to raise a point with heavy heart. The hon. Minister of Railways has announced to open 6 zonal offices. Railway division Vilaspur should get the top priority because this division tops the list in revenue collection. We had great expectations that Vilaspur would be made zonal office. People have reacted sharply... (Interruptions)

MR. DEPUTY SPEAKER : The Rail Budget is still to be discussed.

SHRI NAND KUMAR SAI : I am concluding. All the educational institutions are closed and today the entire Vilaspur is closed. People are being taken into custody and curfew can be imposed any time. I want to request that opening of zonal office at Vilaspur is necessary. It is our birth right and we must take it. I want to tell the hon. Minister that Adivasis have always been victimised, at least you do not victimise them... (Interruptions)

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : It is true it is an old demand you consider it and do something... (Interruptions)

[English]

SHRI SUDHIR GIRI (Contai) : Mr. Deputy-Speaker, Sir, I whole-heartedly thank you for giving me the chance to express myself. For the last three days-today is the fourth day - I have been giving notices to express my views. This is the time when you are calling my name.

In my constituency, the salt workers are being deprived of the minimum wages. Salt is a Central subject. I have got information from other parts of the country also that the salt workers are being deprived of the minimum wages. They have no leave, gratuity and other such facilities. I think the Central Government